

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 124 OF 2015

Dated : 17th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member Present .**

In the matter of:

**Association of Steel Rolling Mills & Furnaces & Anr. Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sanjay Singh for R-1

Mr. Vishal Anand
Ms. Pallavi Mohan for R-2

ORDER

Learned counsel for the appellant seeks permission to withdraw the appeal.

The appeal is allowed to be withdrawn and is dismissed as withdrawn.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**

